# Central Administrative Tribunal Principal Bench

# CP No.570/2017 in OA No.4611/2015

New Delhi, this the 28th day of March, 2019

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Pradeep Kumar, Member (A)

Jyotit Arora, Lecturer (English), W/o Dr. N.C.Arora, R/o H-86, Aaron Ville, Sector-48, Gurgaon

Presently posted at Pusa Institute of Technology

...Petitioner

(ByAdvocate: Shri Saurabh Ahuja)

#### Versus

- Ms. Puniya Salila Srivastava,
   Principal Secretary
   (Technical Education),
   Department of Training & Technical Education,
   GNCT of Delhi,
   Muni Maya Ram Marg,
   Pitam Pura, Delhi-88.
- Mr. Manoj Kumar,
   Director,
   Department of Training & Technical Education,
   GNCT of Delhi,
   Muni Maya Ram Marg,
   Pitam Pura, Delhi-88.
- 3. Mr.Shiv Kumar Dubey,
  Deputy Director (E-I),
  Department of Training & Technical Education,
  GNCT of Delhi,
  Muni Maya Ram Marg,
  Pitam Pura, Delhi-88.

...Respondents

(By Advocate : Shri Sameer Sharma )

### **ORDER (ORAL)**

## Justice L. Narasimha Reddy, Chairman:

Learned counsel for petitioner submits that in view of the stay granted by the Hon'ble Delhi High Court, vis-avis the contempt case, he does not intend to pursue the case. Hence, the CP is closed. However, it shall be open to the applicant to pursue the remedies, depending upon the outcome of the Writ Petition.

There shall be no order as to costs.

(Pradeep Kumar) Member (A) (Justice L. Narasimha Reddy) Chairman

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